

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:2077
ANSWERED ON:22.08.2013
FLOOD IN GOMTI RIVER
Sinh Dr. Sanjay

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether any steps are being taken by the Union Government to find a permanent solution to the frequent floods caused by Gomti river in Uttar Pradesh which causes heavy loss to life and property from time to time; and

(b) if so, the details thereof?

Answer

THE MINISTER FOR WATER RESOURCES (SHRI HARISH RAWAT)

(a) & (b) Floods are natural phenomena and permanent immunity against floods is not techno-economically feasible. Flood management being within the purview of States, the schemes for flood management are formulated by concerned State Governments as per priority within the State. The Government of India provides support to the State Governments which is technical, advisory, catalytic and promotional in nature.

The Ganga Flood Control Commission (GFCC) had prepared comprehensive Master Plans suggesting long term solutions of flood management in Ganga basin including the Gomati sub-basin. These Master Plans had already been circulated to the Ganga basin States for implementation. The important measures suggested by GFCC for Gomti sub basin are as follows:

- I. Construction of marginal embankments in selected reaches of the Gomti and Sai rivers to prevent inundation of the adjoining areas.
- II. Construction of town protection works in adjoining towns viz. Jaunpur, Lucknow, Sitapur, Sultanpur, Raibareilly and Pratapgarh as and when necessary.
- III. Survey, investigation and formulation of detailed schemes for drainage improvement.
- IV. Watershed management in Gomti Sub-basin for prevention of soil erosion.
- V. Undertaking anti-erosion measures as and when necessary.
- VI. Raising of villages in Gomti sub-basin above HFL.
- VII. Implementation of Flood Plain Zoning Bill.